NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.45/17	-	For hearing	66	Power Company of Karnataka Ltd.,

SL. NAME (IN CAPITAL)		SIGNATURE
NO. & PHO	NE NUMBER	REPRESENTATION TO WHOM	
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<u>ORDER</u>

Counsel for Petitioner is present. ROC-Karnataka, Bangalore also filed his report. Counsel requested time to offer comments on ROC report. Time granted till 09/01/2018.

Member (T)

Member (J)